NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 03.03.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S	5. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
	1.	Comp. App. (AT) (Ins) No. 160 of 2021	PLBB Products Pvt. Ltd. Vs. Piyush Periwal & Ors.	Lzafeer Ahmad BF	Abhijit Sarkar-R1 Sidhartha Barua-R2 Anand Varma-R3

12:00 Noon

For Hearing

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	2.	Comp. App. (AT)	Sanjay Lamba.	Syed Abdul Haseeb	Vivek Kohli-R1
		(Ins) No. 276 of	Vs.		Bilal Aali-R2(IRP)
		2020	Union Bank of India & Anr.		
		Part Heard			

<u>01:55 PM</u>

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

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3.	Comp. App. (AT)	Tarun International Ltd.	Praveen Kumar	Abhishek Anand-R1
	(Ins) No. 1194 of	Vs.	Sharma	Gaurav Bharadwaj-R2
	2019	Vikram Bajaj (RP for Anil Special Steel		Ankit Singal-R4
		Industries Ltd) & Ors.		Harish Kr. Tripathi-
				R5

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

4.	Comp. App. (AT)	Union of India	Amit Mahajan	Saurav Panda-R1
	(Ins) No. 733 of	Vs.		Saloni Kulkarni-R2
	2020	Shri Vijaykumar V. Iyer		
	Part Heard			
		With		

(Ins) No. 1410 of 2019 Part Heard Comp. App (AT)	Vs. GTL Infrastructure Ltd.		
Part Heard			
	With		
Comp. App (AT)	W/:4b	1	
Comp. App (AT)	With		
$(I_{})$ N ₋ 1502 - f	Vijay Kumar Iyer	Charu Bansal	K. Datta
(Ins) No. 1503 of 2019	Vs. GTL Infrastructure Ltd.		Shyel Trehan-R1
Part Heard	With		
Comp. App (AT)	GTL Infrastructure	Diya Kapur	Shyel Trehan-R1
(Ins) No. 08 of	Ltd.		Sumesh Dhawan-RP
2020			
Part Heard	vijay Kumai iyei		
	With		
Comp. App. (AT)	State Bank of India	Raunak Dhillon	Shyel Trehan-R1
			Sumesh Dhawan-RP
2020			
Part Heard	With		
Comp. App. (AT)		Manish Jha	Shardul S. Shroff
(Ins) No. 685 -	Vs.		Saurav Panda-R1
686 of 2020	Vijaykumar Iyer –		Harshita Choubey-
			R2
Part Heard	The Distinct Wireless Etd. & Thit.		
	With		
		Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
			Dilluv Dilawaii-K2
Fart nearu	With		
Comp. App. (AT)	Telecom Regulatory Authority of India	Maneesha Dhir	Salonee Kulkarni-
			R1 Harshita Choubey-
			R2
Part Heard	With		
Comp. App. (AT)	Tatwa Technologies Ltd.	Manisha Kanojia	Vaijayant Paliwal
(Ins) No. 762 of	Vs.		Sumesh Dhawan-R1
2020	vıjay Kumar Iyer & Anr.		& R2
Part Heard	With		
Comp. App. (AT)	Telecom Regulatory Authority of India	Maneesha Dhir	Vaijayant Paliwa-R1
(Ins) No. 822 of	Vs.		Dhruv Dewan-R2
2020	Dishnet Wireless Ltd & Anr.		
Part Heard			
	(Ins) No. 08 of 2020 Part Heard Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard Comp. App. (AT) (Ins) No. 685 - 686 of 2020 Part Heard Comp. App. (AT) (Ins) No. 734 of 2020 Part Heard Comp. App. (AT) (Ins) No. 758 of 2020 Part Heard Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard Comp. App. (AT) (Ins) No. 822 of 2020	(Ins) No. 08 of 2020Ltd.Yart HeardVs.Vijay Kumar IyerPart HeardWithComp. App. (AT) 2020State Bank of India Vs.Part HeardVs.Part HeardWithComp. App. (AT) (Ins) No. 685 - 686 of 2020Indus Tower Ltd. Vs.Part HeardWithComp. App. (AT) (Ins) No. 685 - 686 of 2020Indus Tower Ltd. Vs. Vs. (Second Dishnet Wireless Ltd. & Anr.Part HeardWithComp. App. (AT) (Ins) No. 734 of 2020GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.Part HeardWithComp. App. (AT) (Ins) No. 758 of 2020Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.Part HeardWithComp. App. (AT) (Ins) No. 762 of 2020Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.Part HeardWithComp. App. (AT) (Ins) No. 822 of 2020Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	(Ins) No. 08 of 2020 Ltd. Vs. 2020 Vs. Vijay Kumar Iyer Part Heard With Raunak Dhillon Comp. App. (AT) State Bank of India Raunak Dhillon Ys. GTL Infrastructure Ltd & Anr. Part Heard Part Heard With Manish Jha Comp. App. (AT) Indus Tower Ltd. Manish Jha (Ins) No. 685 - Vs. Vs. 686 of 2020 Vijaykumar Iyer – Resolution Professional of Aircel Ltd. Part Heard And Dishnet Wireless Ltd. & Anr. Diya kapur (Ins) No. 685 - GTL Infrastructure Ltd. Diya kapur Comp. App. (AT) GTL Infrastructure Ltd. Diya kapur (Ins) No. 734 of Vs. Vs. 2020 Vijay Kumar Iyer & Anr. Diya kapur Part Heard With Maneesha Dhir Comp. App. (AT) Telecom Regulatory Authority of India Maneesha Dhir (Ins) No. 758 of 2020 Vijay Kumar Iyer & Anr. Manisha Kanojia Part Heard With Manisha Kanojia Comp. App. (AT) Tatwa Technologies Ltd. Manisha Kanojia

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By the order of Hon'ble Acting Chairperson

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-sd/-Registrar